

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 320.**

**TO BE ANSWERED ON THE 18<sup>TH</sup> JULY, 2017/ ASHADHA 27, 1939 (SAKA)**

**COASTAL SECURITY PLANS**

**320. SHRI ASADUDDIN OWAISI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether various coastal States have submitted their Coastal Security Plans for approval of the Government;**

**(b) if so, the details of the plans approved by the Government so far, for each coastal State;**

**(c) the reasons for delay in the approval of Plans of the remaining States; and**

**(d) the time by which the decision on the pending plans of the remaining States is likely to be taken?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d) : Government of India is implementing the Coastal Security Scheme (Phase-II) with effect from 01.04.2011 to 31.03.2020, based on the consultation of coastal States/Union Territories. The details of items sanctioned under the Coastal Security Scheme (Phase-II) are at Annexure.**

**ANNEXURE****DETAILS OF ITEMS SANCTIONED UNDER  
THE COASTAL SECURITY SCHEME (PHASE-II)**

<b>Sl. No.</b>	<b>Name of State/ UT</b>	<b>Coastal Police Stations</b>	<b>Number of jetties</b>	<b>Four-wheelers</b>	<b>Motor Cycles</b>	<b>Boats</b>
<b>1</b>	<b>Gujarat</b>	<b>12</b>	<b>5</b>	<b>12</b>	<b>24</b>	<b>31</b>
<b>2</b>	<b>Maharashtra</b>	<b>7</b>	<b>3</b>	<b>7</b>	<b>14</b>	<b>14</b>
<b>3</b>	<b>Goa</b>	<b>4</b>	<b>2</b>	<b>4</b>	<b>8</b>	<b>04</b>
<b>4</b>	<b>Karnataka</b>	<b>4</b>	<b>2</b>	<b>4</b>	<b>8</b>	<b>12</b>
<b>5</b>	<b>Kerala</b>	<b>10</b>	<b>4</b>	<b>10</b>	<b>20</b>	<b>20</b>
<b>6</b>	<b>Tamil Nadu</b>	<b>30</b>	<b>12</b>	<b>30</b>	<b>60</b>	<b>20</b>
<b>7</b>	<b>Andhra Pradesh</b>	<b>15</b>	<b>7</b>	<b>15</b>	<b>30</b>	<b>30</b>
<b>8</b>	<b>Odisha</b>	<b>13</b>	<b>5</b>	<b>13</b>	<b>26</b>	<b>26</b>
<b>9</b>	<b>West Bengal</b>	<b>8</b>	<b>4</b>	<b>8</b>	<b>16</b>	<b>07</b>
<b>10</b>	<b>Daman &amp; Diu</b>	<b>2</b>	<b>2</b>	<b>2</b>	<b>4</b>	<b>04</b>
<b>11</b>	<b>Puducherry</b>	<b>3</b>	<b>2</b>	<b>3</b>	<b>6</b>	<b>06</b>
<b>12</b>	<b>Lakshadweep</b>	<b>3</b>	<b>2</b>	<b>3</b>	<b>6</b>	<b>18</b>
<b>13</b>	<b>Andaman and Nicobar Islands</b>	<b>20</b>	<b>10</b>	<b>20</b>	<b>20</b>	<b>33</b>
	<b>Total</b>	<b>131</b>	<b>60</b>	<b>131</b>	<b>242</b>	<b>225</b>

**Note :** The Coastal Security Scheme (Phase-II) has the provision for AMC of boats, training, Petrol, Oil & Lubricants charges and purchase of equipments and furniture for Coastal Police Stations.

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